

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 253
TO BE ANSWERED ON 18th DECEMBER, 2017

Setting up of Universities

253. SHRI BADRUDDIN AJMAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government has received proposals/demands regarding setting up of new National Universities or upgradation of existing universities into national universities from various States of the country;

(b) if so, the details thereof, State-wise including Assam;

(c) the number of national universities proposed, to be established in the country in the current year and next year, State-wise; and

(d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)

(a) to (d): Education being in the concurrent list, creation of new institutions is the responsibility of both Central Government and the State Governments. Further, the Central Government has taken a policy decision not to convert State Universities into Central Universities for reasons of legacy issues, adjustment of existing staff and disaffiliation of affiliated colleges.

At present, no proposal to accord the status of Central University to any State University is under consideration of the Government. However, the Andhra Pradesh Reorganization Act, 2014 provides for establishment of one Central University in the successor State of Andhra Pradesh and one Tribal University each in the State of Andhra Pradesh and in the State of Telangana.

Further, the Government has approved the scheme of providing Regulatory Architecture for setting up/upgrading of 20 Institutions (10 from Public Sector and 10

from Private Sector) as world class teaching and research institutions known as “Institutions of Eminence”. The Regulatory Architecture has been provided in the form of UGC (Declaration of Government Institutions as Institutions of Eminence) Guidelines, 2017 for public Institutions and UGC (Institutions of Eminence Deemed to be Universities) Regulations, 2017 for private Institutions.

Also under the Centrally Sponsored Scheme of Rashtriya Uchchar Shiksha Abhiyan (RUSA), central assistance is provided to States/UTs, *inter alia*, for setting up of State universities either by the way of clustering of colleges or by upgradation of existing autonomous colleges. The State/UT-wise details of number of universities approved for creation under RUSA are as under:

S.No	Name of State/UT	Creation of Universities by way of upgradation of existing autonomous colleges	Creation of Universities by conversion of colleges in a cluster
1.	Andhra Pradesh	-	1
2.	Himachal Pradesh	-	1
3.	Jammu & Kashmir	-	2
4.	Jharkhand	2	-
5.	Karnataka	1	1
6.	Madhya Pradesh	1	-
7.	Maharashtra	-	1
8.	Manipur	-	1
9.	Odisha	2	1
10.	Uttar Pradesh	1	-
11.	Puducherry	1	-
12.	Total	8	8